

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Star India Pvt. Ltd.
Vs.
RR Telebuy Skyshop Pvt. Ltd.

MAIN PETITION NUMBER : IBA/267/2019

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1531(CHE)/2024

ORDER

Present: Ms. Rajashree Santhanam, Liquidator in person.

This application has been filed to take on record the Stakeholders List, Preliminary Report and Asset Memorandum.

The report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs